

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH (COURT – II)**

**Item No. 201**  
**(IB)-446/ND/2023**

**IN THE MATTER OF:**

**IDBI Trusteeship Service Pvt. Ltd.**

...

**Applicant/Petitioner**

**Versus**

**DSS Infrastructures Pvt. Ltd.**

...

**Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 11.09.2023**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ,**  
**HON'BLE MEMBER (J)**

**SH. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Sr. Adv. Krishnendu Datta, Adv. Pranjit  
Bhattacharya, Adv. Geetika Sharma, Adv. Rishi  
Agarwal, Adv. Neha Agarwal, Adv. Rajat Joneja  
and Sakshi Kapoor

**For the Respondent** :

**ORDER**

Reply stated to have been filed by CD is not available on record. Ld. Counsel for CD is directed to ensure the same is uploaded on DMS/e-portal within two days. Rejoinder, if any, may be filed within three days from today.

List the petition for hearing on 03.10.2023.

**Sd/-**  
**(L. N. GUPTA)**  
**MEMBER (T)**

**Sd/-**  
**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**